

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

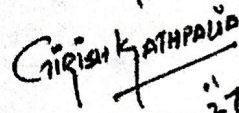
The following postings & transfers are being made in official exigency:-

S. No.	Name & Emp. Code of the Official	From	To
1	Deepak Kumar S/o Sh. Suresh EC: 90271	Desg: Peon Role: Orderly Posting: Ms. Smita Garg, Ld. ASJ-03 Dist.: North Rohini Courts, Delhi.	Desg: Peon Role: Orderly Posting: Sh. Vinod Yadav, Ld. ASJ-03, Dist.: North-East Karkardooma Courts, Delhi
2	Dalip Singh S/o Sh. Gopal Singh EC: 90199	Desg: Peon Role: Orderly Posting: Manjusha Wadhwa, Ld. ADJ-03 Dist.: North-East Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting: Ms. Smita Garg, Ld. ASJ-03 Dist.: North Rohini Courts, Delhi.
3	Yogesh Sharma S/o Sh. Sohan Lal Sharma EC:10516	Desg: Peon Role: Orderly Posting: Sh. Vinod Yadav, Ld. ASJ-03, Dist.: North-East Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting: Sh. Lalit Kumar, Ld. ASJ-04 Dist. South-East Saket Courts, New Delhi.
4	Ravinder Kumar S/o Sh. Budh Prakash EC:90855	Desg: Peon Role: Orderly Posting: Sh. Amitabh Rawat, Ld.ASJ-03 Dist.: Shahdara Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting: Ms. Manjusha Wadhwa, Ld. ADJ-02 Dist.: Shahdara Karkardooma Courts, Delhi
5	Amit Kumar S/o Sh. Inder Pal Singh EC:16408867	Desg: Peon Role: Orderly Posting: : Sh. Amitabh Rawat, Ld.ASJ-03 Dist.: Shahdara Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting: Ms. Manjusha Wadhwa, Ld. ADJ-02 Dist.: Shahdara Karkardooma Courts, Delhi
6	Devender Kumar S/o Sh. Man Singh EC:86807968	Desg: Chowkidar Role: Orderly Posting: : Caretaking Branch, Dist.: New Delhi Patiala House Courts, New Delhi.	Desg: Chowkidar Role: Orderly Posting: Sh. Amitabh Rawat, Ld.ASJ-03 Dist.: Shahdara Karkardooma Courts, Delhi
7	Navneet S/o Sh. Charan singh EC-30027748	Desg: Peon Role: Orderly Posting: Previously Presided over by Ms. Smita Garg, Ld. ADJ-02 Dist.: Shahdara Karkardooma Courts, Delhi.	Desg: Peon Role: Orderly Posting: Sh. Amitabh Rawat, Ld.ASJ-03 Dist.: Shahdara Karkardooma Courts, Delhi
8	Amit Rana S/o Sh. Suraj Bhan EC:10796	Desg: Peon Role: Orderly Posting: Sh. Pawan Singh Rajawat, Ld. CMM Dist.: New Delhi Patiala House Courts, New Delhi.	Desg: Peon Role: Orderly Posting: Sh. Purshotam Pathak, Ld.CMM Dist.: North-East Karkardooma Courts, Delhi.

9	Tarun Kumar Sharma EC:31784188	Desg: Peon Role: Orderly Posting: Sh. Purshotam Pathak, Ld.CMM Dist.: North-East Karkardooma Courts, Delhi	Desg: Peon Role: Orderly Posting : Sh. Pawan Singh Rajawat, Ld. CMM Dist.: New Delhi Patiala House Courts, New Delhi.
10	Mahinder Singh S/o Sh. Maha Singh EC:90176/37144459	Desg: Peon Role: Orderly Posting: Ms. Puja Talwar, Ld. ADJ-01 Dist.: South Saket Courts, New Delhi	Desg: Peon Role: Orderly Posting : Sh. Munish Markan, Ld. ADJ-03 Dist.: New Delhi Patiala House Courts, New Delhi.
11	Rajesh Kumar S/o Sh. Jai Prakash EC: 90174	Desg: Peon Role: Orderly Posting : Sh. Munish Markan, Ld. ADJ-03 Dist.: New Delhi Patiala House Courts, New Delhi.	Desg: Peon Role: Orderly Posting: Ms. Puja Talwar, Ld. ADJ-01 Dist.: South Saket Courts, New Delhi
12	Manveer singh S/o Sh. Joga Singh EC-28166939	Desg: Peon Role: Orderly Posting: Sh. Manish Gupta, Ld. ASJ-04 Dist.: West Tis Hazari Courts, Delhi.	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
13	Manjeet Singh S/o Sh. Dev Prakash EC:27802428	Desg: Peon Role: Orderly Posting: Previously presided over by Sh. R.K. Shastri, Ld. Spl. Judge (CBI), Dist.: Central Rouse Avenue, New Delhi.	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
14	Tarun Kumar S/o Sh. Surender Kumar EC:11149/97344371	Desg: Peon Role: Orderly Posting: Previously presided over by Sh. R.K. Shastri, Ld. Spl. Judge (CBI), Dist.: Central Rouse Avenue, Courts, New Delhi.	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
15	Balam Singh S/o Sh. Kunwar Singh EC:10788/88794084	Desg: Peon Role: Orderly Posting: Previously presided over by Ms. Reena Singh Nag, Ld. Principal Judge, Family Court Dist.: Shahdara Karkardooma Courts, Delhi.	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
16	Thaman Bahadur S/o Sh. Dal Bahadur EC:90529	Desg: Peon Role: Orderly Posting: Previously Presided over by Sh. Alok Aggarwal, Ld. Secretary National Legal Aid Service, Shahzahan Road, New Delhi.	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
17	Vinod Kumar S/o Sh. Rattan Lal EC:10681	Desg: Peon Role: Orderly Posting: Previously presided over by Sh. Inderjeet Singh, Ld. Special Judge (CBI) Distt. Central Rouse Avenue, Courts, New Delhi	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi


18	Rahul John S/o Sh. Ronald John EC:75723615	Desg: Peon Role: Orderly Posting: Previously presided over by Sh. Inderjeet Singh, Ld. Special Judge (CBI) Distt. Central Rouse Avenue, Courts, New Delhi	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III Dist.: Central THC, Delhi
19	Kedar Singh S/o Sh. Amar Singh EC:90539	Desg: Peon Role: Orderly Posting: Sh. B.R. Kedia, Ld. Principal Judge, Family Court (HQ.), Dwarka, New Delhi (Diverted capacity)	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III, Dist.: Central Tis Hazari Courts, Delhi.
20	Rohit Sharma S/o late Sh. Tilak Raj Sharma EC:11043	Desg: Peon Role: Orderly Posting: Sh. B.R. Kedia, Ld. Principal Judge, Family Court (HQ.), Dwarka, New Delhi (Diverted capacity)	Desg: Peon Role: Orderly Posting: Office Pool, Admn.III, Dist.: Central Tis Hazari Courts, Delhi.

1. This order will not be considered as change of cadre of the official mentioned at serial no.06. He shall continue to be in cadre of chowkidar for all purposes.
2. This order for the officials from serial no. 1 to 18 shall take with immediate effect.
3. This order to be officials mentioned serial no. 19 & 20 shall take effect from 01.07.2020.
4. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.


 (GIRISH KATHPALIA)
 DISTRICT & SESSIONS JUDGE (HQs)
 Delhi

No. 13395-13515 ADMIN-III /Central/P&T/2020 Dated, Delhi the 27.6.2020
 Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge, Central/New Delhi/North/North-West/East /North-East/Shahdara/South/South-East Delhi/New Delhi.
3. PS. Office, Ld. District & Sessions Judge, HQs/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.
4. Administrative Officer (Judicial), O/o the D&SJ, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi to submit the compliance report of the order within three days.
5. The Accounts Officer /Assistant Accounts Officer, Accounts Branch, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.
6. The Ld. Principal Judge, Family Court, Dwarka, New Delhi.
7. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari Courts, Delhi.
8. The Ld. Officer In-charge, Caretaking Branch, New Delhi District, PHC, New Delhi.
9. Dealing Officials, Leave Seat, Central/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.
10. Dealing Officials, Accounts Branch, Central/ New Delhi/North/North-West/East/North-East/Shahdara/South/South-East, Delhi/New Delhi.
11. The Officers/Officials concerned.
12. Dealing Official, Layers/ACR Cell, Central District, Tis Hazari Courts, Delhi.
13. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi.


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